

Central Administrative Tribunal
Principal Bench, New Delhi

MA No.3075/2017 in OA No. 2919/2017

New Delhi, this the 15th day of November, 2019

Hon'ble Mr. S.N.Terdal, Member (Judicial)
Hon'ble Mr.A.K. Bishnoi, Member (Administrative)

Attar Singh
S/o Sh.Amar Singh aged about 51 years
Ex-Gramin Dak Sewak (B) Group 'C'
Sr. Supdt. Of Post Office
Gurgaon (H.R)
R/o Vill & PO Pali Distt. Rewari (H.R.) -Applicant
(By Advocate: Mr. Lalta Prasad)

Versus

Union of India through

1. The Director General
Department of Posts
Dak Tar Bhawan, New Delhi
2. Post Master General
Haryana Circle
Ambala
3. The Director
Postal Services
Haryana Circle,
Ambala
4. The Sr. Suspdt. Of Post Office
Gurgaon Division,
Gurgaon (HR). - Respondents

(By Advocate: Mr.R.K.Jain)

O R D E R (ORAL)

By Hon'ble Mr. S.N. Terdal, Member(J):-

Heard and perused the documents available on record.

2. The applicant had filed the OA No.1170/2007 in which he had challenged chargesheet, disciplinary authorities order, appellate authority order and the inquiry report, which was dismissed vide Tribunal's order dated 20.08.2008. Thereafter, now, the applicant challenged the order dated 10.08.2011 passed by the revisional authority in the present OA after inordinate delay of 2164 days without giving sufficient reasons for the condonation of delay, hence the Misc. Application No. 3075/2017 for condonation of delay is dismissed and OA is also dismissed accordingly.

(A.K.Bishnoi)
Member(A)

(S.N. Terdal)
Member (J)

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